

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2953
ANSWERED ON:03.08.2001
MEDICAL REIMBURSEMENT IN UTI
NARESH KUMAR PUGLIA

Will the Minister of FINANCE be pleased to state:

- (a) whether some cases of claiming medical reimbursement fraudulently by the officers and staff of Unit Trust of India (UTI) during the last three years have come to the notice of the UTI;
- (b) if so, the details thereof; and
- (c) the action taken against the persons concerned?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL):

(a) and

(b) UTI has intimated that one of the officers of the Trust has been alleged to have claimed medical reimbursement for the purchase of medicines in excess of the quantity prescribed during the period June 1999 to November 1999.

(c) The employee has been charge-sheeted.